

WRIT PETITION (C)

FILING NUMBER: 2716/2020

BANWARILALL NEWATIA

: PETITIONER

Vs

STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Presentation form may be signed by Ld.Adv.
2. Subpara no. in para 26 may be verified or corrected.
3. Petition may be tagged properly.
4. F/C or T/C of page no21 to 26, 29 to 31 may be given.
5. Affidavit may be completely filled up in 2nd copy.

Saket Kumar Singh

16/06/2020.